

THE HIGH COURT OF MEGHALAYA: SHILLONG

No. HCM.II/71/2022-Rect/78

Dated, Shillong the 30th May, 2024

NOTIFICATION

The results of the written examination for the posts of Grade I Judicial Officer under the Meghalaya Higher Judicial Service held on 3rd and 4th May, 2024 is hereby declared as follows:

‘None of the candidates have qualified to appear for the personal interview’.


REGISTRAR GENERAL

Memo No.HCM.II/71/2022-Rect/78-A

Dated 30th May, 2024

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
7. Notice Board.
8. Office file.


REGISTRAR GENERAL